

## Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	
2	Unsecured financial creditors belonging to any class of creditors	1	131531118	1	131531118	0	0	0	1	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	NA	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	NA	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	32009927	2	27404875	0	0	4605052	2	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA	
<b>Total</b>		3	163541045	3	158935993	0	0	4605052	A	

**Annexure-1**

**Name of the corporate debtor: Opal Asia (India) Pvt. Ltd.; Date of commencement of CIRP: 27.08.2022 (date of receipt of order by IRP); List of creditors as on: 20.09.2022**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Bank of Maharashtra	08.09.2022	131531118	131531118	Cash Credit Facility against Hypothecation of Goods & Book Debts	131531118	No	100%	0	0	0	0	The amount covered by Guarantee is the complete principal amount, interest, costs, charges as charged by Bank, as per RF-154A Guarantee for all facilities except Agricultural facilities dated 29.06.2018.

**Annexure 2**

**Name of the corporate debtor: Opal Asia (India) Pvt. Ltd.; Date of commencement of CIRP: 27.08.2022 (date of receipt of order by IRP); List of creditors as on: 20.09.2022**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	VS & B Domestic Container Solutions Pvt. Ltd.	10.09.2022	26677656	22574754	Operational (rental lease on cargo container equipments)	0	0	No	0	0	0	0	4102902	
2.	M/s. Kiran Mehta & Co. (Chartered Accountants)	08.09.2022	5332271	4830121	Operational (Professional Services)	0	0	No	0	0	0	0	502150	